

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

(with office report)

Date : 03/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar,Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Shrish Kumar Misra,Adv.

Mr Upendra Mishra, Adv.

Mr Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted, respondent nos. 1 and 2 have not filed counter affidavit. Further opportunity is declined.

Respondent no.3 has already filed counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent No.4 within two weeks time. Notice thereafter be issued.

List again on 16.8.2016.

(PAWAN DEV KOTWAL)
Registrar